

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.218 – IA 10 of 2023
In
CP(IB) 185 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW AutoComponent Ltd

.....Applicant

.....Respondent

Order delivered on 13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anal Shah, Adv.
For the RP : Ms. Aishwarya Gupta, Adv.

ORDER

IA 10 of 2023

Learned Counsel for the applicant appeared. Learned Counsel for the Corporate Debtor appeared. Reply is filed. Copy is given to the other applicant. Learned Counsel for the applicant seeks time to file rejoinder. It is to be filed within two weeks'.

List for further consideration on 21.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**